

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

RE-ASSEMBLED BUDGET SESSION

MONDAY, JUNE 9th, 2014

GOVERNMENT BUSINESS

1. Questions.
2. **Shri WITTING MAWSOR, MLA** to call the attention of the Minister in-charge Labour under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “Mawphor” dt. 13.05.2014 under the caption “Mano ban iarap ia nga ba ngan ioh phah skul biang ia 6 ngut ki para, ong u samla Kardius”.
3. General Discussion on the Budget.

*Shillong,
the 6th June, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*